

GOVERNMENT OF ANDHRA PRADESH
Revenue Department
Office of the Collector & District Magistrate, West Godavari, Eluru.

L.Dis.No.D2/e -1839660/2021

Dated: 02.04.2022.

From:
Sri V. Prasanna Venkatesh, I.A.S.,
Collector & District Magistrate,
West Godavari, Eluru

To,
The Chief Secretary
Government of Andhra Pradesh.

Sir,

Sub: **National Green Tribunal:** O.A.No.259/ 2020 & O.A No.2 of 2021 –
Suo Moto order - Eluru Mandal – Pedayaganamalli Village - Action
taken report on the adverse News item i.e., “కొల్లెరులో మళ్ళీ అక్రమ తవ్వకాలు”
(Eenadu)- Report Submitted – Regarding.

Ref: 1. Original Application No. 2 of 2021 & 259 of 2020 (SZ) of item No. 1
& 2 of National Green Tribunal, Southern Zone Chennai, order dated
30.03.2022 received through mail.
2. Rc.No.326/2022/WL-O, O/o the Divisional Forest Officer, Wild life
Management Division, Eluru, dt: 02.04.2022

I invite attention to the reference 1st cited, wherein the Assistant Judicial,
National Green Tribunal Southern Zone has communicated orders issued on
30.3.2022 with a direction to conduct an enquiry on the adverse newspaper
report i.e., “కొల్లెరులో మళ్ళీ అక్రమ తవ్వకాలు” and to submit a factual as well as action
taken report by 04.04.2022.

The main contents in the news item “కొల్లెరులో మళ్ళీ అక్రమ తవ్వకాలు” published
in Eenadu newspaper on 30.03.2022.

Illegal formation of tanks started again in Kolleru wildlife sanctuary as the
water flow is receded due to summer season. A new 200 acres illegal tank is
being excavated at Pedayaganamalli village of Eluru Mandal within the +5
contour of Kolleru Wildlife Sanctuary. The officials of forest department are not
responding to the illegal activities within sanctuary and taking bribe. Illegal
excavations of tanks are being carried out in Gudiwakalanka & Prattikollalanka
area of Eluru Mandal.

In this regard, I submit that, I along with the Divisional Forest Officer, Wild
Life Management Division, Eluru has jointly inspected the said location on
02.04.2022. During, the joint inspection it was observed that, strengthening the
bund of *existing old tank* was attempted by the local villagers which was
demolished earlier during ‘*Operation Kolleru*’ and there is no new tank formed in
that location. An offence case was also registered on 26.03.2022 by the forest
department staff well before the adverse news item published in Eenadu
Newspaper on 30.03.2022 and breaching of illegally formed bund is also going on
and necessary instructions were issued to the forest department field staff to
completely remove the bund to ensure no aquaculture activities can take place in
that location.

Further, on the said issue, the Divisional Forest Officer, Wild Life Management Division, Eluru has reported that, an offence case was registered vide O.R.No.72/2021-22, dt.26.03.2022 against A1. Bale Nageswara Rao A2. Bale Putta swami A3. Ghantasala Daveedu Raju from Pedayaganamalli village involved in illegal repair work of old tank in Sy.no.1100 & 1101 (Govt land) to an area of Acre.95.00 cents and seized a Proclainer (Tata Hitachi) and filed the case before the Hon'ble Add. Judicial Magistrate of First-class court, Eluru. Further he stated that the staff have breached the bunds with various lengths on the three sides of the tank on 30.03.2022 to make the area unsuitable for aquaculture.

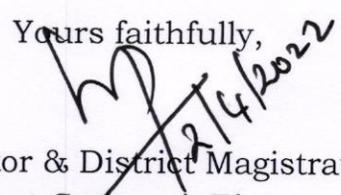
Further, in the same location 3 offence cases were registered in *previous year* vide O.R.No.41/2021-22 dt.27.06.2021, O.R.No.44/2021-22, dt.30.06.2021, O.R.No.47/2021-22, dt.02.07.2021 for attempting illegal repair work of old tank in Sy.no.1100 & 1101 (Govt land) to an area of Acre.95.00 cents and seized 4 Proclainers and the cases were filed before the Hon'ble Add. Judicial Magistrate of First-class court, Eluru.

In view of the above, I submit that, necessary action is being taken as per the provision of Wildlife Protection Act,1972 for attempting illegal bund formation and also wherever possible illegally constructed bunds were breached already to certain extent and further maximum portion of bunds will removed to make the area unsuitable for aquaculture.

The report of the DFO, Wildlife Management, West Godavari, Eluru along with the Photographs of our inspection are herewith enclosed for kind perusal.

Encl: Reference cited and inspection photos.

Yours faithfully,


Collector & District Magistrate,
West Godavari, Eluru.











